

- (c) if so, the details thereof;
- (d) whether the proposal is approved; and
- (e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI E. AHAMMED): (a) Yes Sir, a part of the Chhatrapati Shivaji Terminus is a heritage structure that will be preserved during formulation of the proposal of the station development.

- (b) to (d) No land has been offered by the Government of Maharashtra for such development.
- (e) Does not arise.

Private participation in railways facilities

841. SHRI O.T. LEPCHA:

SHRI SANTOSH BAGRODIA:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether it is a fact that private players are being allowed to establish budget accommodations on Railways property;
- (b) whether it is also a fact that Railways have encouraged private participation in catering services;
- (c) if so, whether such scheme also covers railway retiring rooms and waiting rooms; and
- (d) if not, whether Government consider bringing in private participation in these facilities considering the dismal maintenance of these facilities being used by common passengers?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI E. AHAMMED): (a) Yes, Sir. The Indian Railways has entrusted Indian Railway Catering and Tourism Corporation Ltd. with the work of setting up Budget Hotels in the vicinity of major railway stations either directly or through Public Private Participation.

- (b) The matter is under review.

(c) and (d) A scheme for effecting upgradation of Retiring Rooms by implementation of the Renovation / Rehabilitation Operation and Transfer (ROT) Scheme through Public Private Participation (PPP) was conceptualized and instructions were issued to zonal railways.

Pushing of a woman passenger from train

842. SHRI VARINDER SINGH BAJWA: Will the Minister of RAILWAYS be pleased to state:

- (a) whether it is a fact that a pregnant woman passenger was recently pushed out from running train by two constables of the GRP, leading to the death of the woman;
- (b) if so, whether an enquiry has been held in the matter; and